

**Regularisation of Junior Investigators in C.S.O.**

7414. SHRI R. L. KUREEL: Will the Minister of PLANNING be pleased to state:

(a) whether 22 candidates were regularised in the grade of Junior Investigator in the Central Statistical Organisation, Department of Statistics, from a single date i.e. 4th November, 1976;

(b) if so, whether these vacancies were created only in 1976 or accumulated from previous various dates in different years; and

(c) if accumulated from previous years then the reasons for reverting Scheduled Caste candidates from the post of Junior Investigator to the post of Senior Computer in April 1974 and July 1975?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) Twentyfour *ad hoc* Junior Investigators in the Central Statistical Organisation, Department of Statistics, were regularised with effect from 4th November, 1976.

(b) and (c). Though the vacancies had arisen during the years prior to 1976, these persons were initially appointed, on an *ad-hoc* basis, as Junior Investigators. In fact, the initial appointment of a number of them was not against vacancies of Junior Investigators but against those of Senior Investigators and, later, such persons were adjusted against posts of Junior Investigators as and when available. All the *ad-hoc* appointees were subsequently regularised with effect from 4th November, 1976, on the recommendation of the Departmental Promotion Committee. The reasons for reversion of two *ad-hoc* Scheduled Castes Junior Investigators to the post of Senior Computer in April, 1974, and July, 1975 are given below:—

(i) Six Senior Computers, including one Scheduled Caste, were promoted, on an *ad-hoc* basis, as Junior Investigators in July, 1973. In April/May, 1974, the Scheduled Caste Official, alongwith some others also, who were senior to him in the grade of Senior Computer, were reverted, when direct recruit Junior Investigators became available.

(ii) Similarly, six Senior Computers, including one Scheduled Caste, were promoted, on an *ad-hoc* basis as Junior Investigator in March 1975. Subsequently, one *ad-hoc* Senior Investigator was reverted to the grade of Junior Investigator in July, 1975. Accordingly, to accommodate him, the Scheduled Caste *ad-hoc* Junior Investigator referred to above, who was the junior most *ad-hoc* promotee in the grade of Junior Investigator, was reverted as Senior Computer in July, 1975.

**Ban on Recruitment of Peons**

7415. SHRI DINESH JOARDER:

SHRI AHMED HUSSAIN:

SHRI RAMA CHANDRA MALICK:

SHRI BATESHWAR HEMRAM:

SHRI SUDHIR GHOSAL:

SHRI CHIMANBHAI H. SHUKLA:

SHRI SHYAMLAL DHURVE:

SHRI JYOTIRMOY BOSU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is fact that the previous Government had imposed a ban on the recruitment to the posts of peons in the Central Government; and

(b) if so, whether Government propose to review such ban?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b). Yes, Sir.

**Neglected condition of National Highway No. 12.**

7416. SHRI HARI VISHNU KAMATH Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that National Highway 12 linking Jabalpur with Byaora and Narsingarh via Bhopal is in an awfully neglected condition

(b) whether work had been undertaken on that highway some years ago, and then suddenly abandoned,

(c) if so, the reasons therefor,

(d) whether Government propose to resume work thereon soon, in view of the importance of the National Highway and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b). No, Sir. The work on this National Highway has never been abandoned. However the progress was somewhat retarded due to great financial constraints in the earlier years. The construction of the missing link of this National Highway has been given high priority and is expected to be completed by June, 1980.

The work in the reach Bhopal-Narsingarh-Byaora of this highway is also in progress and is expected to be completed by the end of the current plan period 1978-83. This is, however, subject to the adequate financial allocations being made available in the subsequent years.

(c) to (e). Does not arise.

**Generation of Energy in Tripura**

7417. SHRI DINEN BHATTACHARYA: Will the Minister of ENERGY be pleased to state

(a) the total quantum of energy generated in Tripura State at present;

(b) the total requirement of electricity in the State,

(c) whether Government have any scheme of increasing the energy potential of the State and

(d) if so main features thereof?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) (a) The total Energy generated in Tripura during 1977-78 was 2.11 million units per month

(b) The total demand of energy in Tripura State during 1977 78 was 2.44 million units per month

(c) and (d). The Tripura authorities, had made a proposal for augmentation of the storage capacity of the Gumti reservoir to increase the firm energy benefits from the Gumti HE Project from 38 million units to 44 million units per year in addition to some secondary energy generation. This proposal is under active consideration of the Government.

2. The Tripura authorities have also sent to the C.E.A. (for techno-economic appraisal) a proposal for the installation of a third unit of 5 MW at the Gumti H.E. Project. There would be no energy contribution from this third unit which is proposed as a standby

3. An earlier proposal for installing a 1X10 MW Gas Turbine Power Plant has been technically examined and the State authorities advised to re-submit the scheme after obtaining confirmation in respect of availability of gas from the concerned authorities

4. Investigations on some Micro Hydro Scheme are being carried out.